

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the 29th May 2018.

In partial modification to the Constitution of Bench dated 21st May, 2018 **Hon'ble the Chief Justice** vide order dated **29.05.2018** is pleased to constitute Single Bench for **Thursday the 31st May, 2018** as under.

Single Judge Bench of **Hon'ble the Chief Justice** would take up all Motion, Admission, Orders and Hearing of matters cognizable by a Single Judge from **10:30 AM in Court Room No.1.**

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 5934

Dated Shillong, the 29th May 2018.

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Registrar - II, High Court of Meghalaya, Shillong.*
3. *The Joint Registrar –cum–OSD, High Court of Meghalaya, Shillong.*
4. *The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
5. *The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.*
6. *The P.S. to the Advocate General, High Court of Meghalaya, Shillong.*
7. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
8. *Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.*
9. *President / Secretary, High Court Bar Association, Shillong.*
10. *President / Secretary, Shillong Bar Association, Shillong.*
11. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
12. *The Court Masters, High Court of Meghalaya, Shillong.*
13. *Notice Board.*
14. *Office File.*


REGISTRAR GENERAL